

**Atomic energy centre at Midnapore**

\*719. SHRI SATYAGOPAL MISRA:  
Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that Government have dropped the idea of setting up an Atomic Energy Centre at Midnapore District, West Bengal; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) A decision on the report of the Site Selection Committee for selection of sites for setting up of future atomic power stations pertaining to the Eastern Electricity Region of which West Bengal forms a constituent part, is yet to be taken.

(b) Does not arise.

**Racket of forged degree certificate in Delhi**

6743. SHRI MAHENDRA SINGH :  
Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that a forged University degree and certificate racket was unearthed in West Delhi towards the end of January 1986;

(b) if so, the details of the racket and its modus operandi; and

(d) the particulars of persons apprehended in connection therewith ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS & MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) Yes.

(b) On the basis of a tip off, Delhi Police conducted a raid and recovered forged certificates and seals of Agra University from one Guruji Coaching

Centre, Chand Nagar, Delhi. The rubber stamp seals were those of the "Deputy Registrar Examination, Agra University, Agra". A file folder was seized containing some blank forms and certificates with the seal of Deputy Registrar, Examination, Agra University.

(c) A case u/s 473/474 IPC was registered and two persons viz., Shiv Charan and his son Rakesh Kumar have been arrested.

**Misutilisation of funds by CMERI**

6744. SHRIMATI BIBHA GHOSH GOSWAMI :

SHRI HANNAN MOLLAH :

Will the PRIME MINISTER be pleased to state :

(a) whether the funds raised by sponsorship for All India Machine Tool Design Seminar held at Central Mechanical Engineering Research Institute, Durgapur in 1983 and the Silver Jubilee Celebration in 1984, were spent for the purposes for which the funds were raised;

(b) whether the same funds were spent after the seminar on tours, advertisements and parties;

(c) whether proper auditing for all those was made; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : Yes, Sir. All India Machine Tool Design and Research Conference, a separate body, through its elected Organising Committee, organised a Seminar in 1983 in CMERI Premises. They raised their funds through sponsorship. CMERI organised its Silver Jubilee Celebrations in 1984 for which the entire expenditure was met by CSIR.

(b) The Organising Committee of of Conference utilised some of their balance funds after the Conference, on tours,

advertisements and meeting expenses, and transferred the remaining amount as seed money to the next Organising Committee.

(c) Yes, Sir.

(d) The accounts of AIMTDR were duly audited and the auditors report together with the statement approved by the Organising Committee were forwarded to the Organising Committee of the next Conference. As regards Silver Jubilee Celebration of CMERI (1984), the expenditure was duly reflected in the CMERI accounts.

**Steps to curb pollution caused by power generation plants**

6745. SHRI HANNAN MOLLAH : Will the PRIME MINISTER be pleased to state :

(a) whether companies under MRTP are causing air and water pollution;

(b) if so, the steps taken of proposed to be taken to stop pollution caused by these companies; and

(c) the measures being taken to curb air and water pollution caused by power generating plants ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : (a) According to a survey conducted by the Central & State Pollution Control Boards, there are 4054 polluting industrial units (large and medium) in the country which include some of the MRTP companies.

(b) The steps taken include the following :

—industries are persuaded to adopt pollution control measures;

—legal action is taken against the defaulting units;

—financial incentives are provided for installation and satisfactory performance of pollution control equipments;

—installation of common effluent treatment plants is encouraged particularly for small scale industries.

(c) The measures being taken include the following :

—installation of high efficiency electrostatic precipitators to replace these units which are not satisfactorily functioning;

—installation of latest design of electrostatic precipitators in series with the existing units to improve the ash collection system;

—improvement in coal handling and ash disposal facilities; and

—treatment of the effluents as per the standards.

**Atrocities on SCs/STs**

6746. SYED SHAHABUDDIN :

Will the Minister of WELFARE be pleased to state :

(a) the number of cases of atrocities against members of Scheduled Castes and Scheduled Tribes during 1985;

(b) the break-up of the figures by the States;

(c) the number of lives lost and of women raped in these atrocities;

(d) the number of houses burnt and the estimated value of property destroyed during these atrocities;

(e) the compensation provided by the States to the sufferers;

(f) the number of cases filed suspected and charge sheeted;

(g) the number of culprits sentenced for these atrocities; and

(h) the number of cases pending as on 31 January, 1986 ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) (b) & (c) Two